Non-implementation of reservation in M.Tech courses in Anna University, Chennai

SHRI N.R. ELANGO (Tamil Nadu): Sir, I thank you for this opportunity and with your permission, I would like to raise this important issue. In Tamil Nadu, the Central Government has funded M.Tech Biotechnology, M.Sc. Medical Biotechnology and M.Sc. (Agricultural Biotechnology) courses. The prospectus of those courses says that the participating institutions are required to follow the reservation as applicable to them. In Tamil Nadu, 69 per cent reservation policy is being adopted. But now the Central Government insists only for 50 per cent reservation. This makes the State Government to increase the number of seats and bear the expenditure. This is very unjustified and I request this Government through this august House to follow 69 per cent reservation in these courses and in all the courses wherever the State-specific reservation is ensured.

SHRI P. WILSON (Tamil Nadu): Sir, I associate myself with the issue raised by the hon. Member.

SHRI M. SHANMUGAM (Tamil Nadu): Sir, I also associate myself with the issue raised by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

प्रो. मनोज कुमार झा (बिहार) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

MR. CHAIRMAN: All those who want to associate, please send the names.

Need to allow Haj pilgrims from Tamil Nadu to board from Chennai instead of Cochin Airport

SHRI A. MOHAMMEDJAN (Tamil Nadu): Sir, I thank you very much for giving this opportunity to me. From Tamil Nadu, every year about 4,000 Haj pilgrims used to

perform their Hajj by going to Mecca and Medina from Chennai airport. This year, the Government has announced to board all the pilgrims from Cochin instead of Chennai airport. Cochin is about 700-800 kms. away from Chennai airport and it is very tedious for Hajjis to board from Cochin. Hajjis have to come to Chennai, they have to stay there for four to five days to get the relevant documents from the Tamil Nadu State Hajj Committee and they have to deposit their goods and luggage, have to get all the documents. They have to stay for four-five days in Chennai and then, from there, they have to go to Cochin. It is practically very, very difficult. Our hon. Chief Minister of Tamil Nadu, Shri Edappadi K. Palaniswami also has written a letter to our hon. Prime Minister, Modiji regarding this matter and requested to allow the pilgrims to board from Chennai airport instead of Cochin airport. I request our hon. Prime Minister to consider the request of hon. Chief Minister of Tamil Nadu and do the needful. Thank you, Sir.

SHRI MUZIBULLA KHAN (Odisha): Sir, I associate myself with the issue raised by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the issue raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

MR. CHAIRMAN: It is a very genuine problem. Shri Mukhtar Abbas Naqvi and Jaishankar*ji*; have to attend to this problem. Thaawar Chand*ji*, please take note of this suggestion and then pass it on to them.

Release of pending dues of Andhra Pradesh State Civil Supplies Corporation Ltd.

SHRI SUBHAS CHANDRA BOSE PILLI (Andhra Pradesh): Sir, thank you very much for giving me the opportunity on the subject of release of pending amounts to the AP State Civil Supplies Corporation Ltd. (APSCSCL). The State Government of